

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.1737
TO BE ANSWERED ON 28-12-2017

Sanitation Facilities in Tribal Areas

‡1737. SHRI VISHNU DAYAL RAM:
SHRI BHEEMRAO B. PATIL:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the steps taken by the Government to improve the sanitation facilities in the tribal and backward areas of the country; and
- (b) the details of the funds allocated and utilized for this purpose during each of the last three years and the current year?

ANSWER

MINISTER OF STATE FOR MINISTRY OF DRINKING WATER & SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) The **Swachh Bharat Mission (Gramin)** SBM(G) was launched on 2nd October, 2014, with the aim to attain Open Defecation Free India by 2nd October, 2019, by providing access to toilet facilities to all rural households including the tribal and backward areas of the country. Provision of incentives for the construction of Individual household latrine (IHHL) has been raised to Rs.12000 for all Below Poverty Line (BPL) households and identified Above Poverty Line (APL) households (all SCs /STs, small and marginal farmers, landless labourers with homestead, physically handicapped and women-headed households). Solid and Liquid Waste Management (SLWM) is one of the integral components of SBM(G) and under this component, activities like compost pits, vermi composting, biogas plants, low cost drainage, soakage channels/ pits, reuse of waste water and system for collection, segregation and disposal of household garbage and menstrual hygiene management etc. can be taken up. Funds for Solid and Liquid Waste Management activities with cap of Rs. 7/12/15/20 lakh are available for Gram Panchayats having upto 150/300/500/ more than 500 households. Under SBM (G), the following steps have been taken in the entire country including Tribal and Backward areas:-

- Focus on collective behavior change of Community entails triggering the entire village, the States are free to choose the approach best suited to them. Focus is also on creation of complete open defecation free (ODF) villages, rather than only on construction of individual toilets.
- The programme provides flexibility to the States in the implementation in view of vast socio-economic-cultural diversity of India with promotion to innovations.
- Media campaigns rolled out centrally by the Ministry make people aware about issues arising out of open defecation. These two campaigns featuring Shri Amitabh Bacchan and Ms. Anushka Sharma urge people to defecate in closed toilets and aptly titled as “Darwaza Band to Beemari band”. Doordarshan also produced and telecasted episodes on “Har Kadam Swachhata Ki Or” on behalf of the Ministry.

- A greater emphasis on capacity building, especially in community approaches and programme management. The various initiatives are being taken to reach out to all the stakeholders. From the Government of India side, the States and select organizations (called Key Resource Centres) are being trained. These in turn are, carrying out trainings at the sub-State level. The key official at the district level-Collector-has been roped in the programme to provide leadership at the district level.
- The programme is being run as a *janandolan* with cooperation of all sections of the society including the NGOs, Corporates, youth etc. The Panchayats are being actively involved.
- Innovations in technology is being promoted at the National and State levels. There is a National Committee under Prof. R.A.Mashelkar that examines all new technologies from the point of view of safety and feasibility.
- Monitoring and Evaluation has also been strengthened. The IMIS has data up to household level, with provision to capture geo-tagged photographs of toilets. ZilaSwachhataPreraks are being engaged for support of districts with philanthropic support from Tata trust.

(b) Under SBM(G) funds are released to States/UTs. Adequate priority is given for Tribal and Backward areas of the country. 10% of Total Allocation is earmarked for Schedule Tribes (STs) each year. Funds for Tribal and Backward areas are not released separately. However, State/UT-wise central share released and utilised under SBM(G) during last 3 years and current year is at Annexure-1.

Annexure-1.

**Statement referred in part (b) of the reply to Lok Sabha Un-starred Question
No.1737 due for reply on 28-12-2017**

State/UT-wise, Central share released and utilised under SBM(G) during last 3 years and current year (Rs. in Crore)								
State/UT	2014-15		2015-16		2016-17		2017-18(Upto 26.12.2017)	
	Released	Utilised	Released	Utilised	Released	Utilised	Released	Utilised
A & N ISLANDS	0.00	0.00	3.40	0.00	3.00	0.20	5.00	15.49
ANDHRA PRADESH	116.10	93.96	234.17	292.09	342.21	415.07	599.21	588.59
ARUNACHAL PRADESH	14.61	14.37	38.71	29.22	65.09	65.05	66.55	36.97
ASSAM	185.78	121.24	474.27	484.35	747.58	568.23	300.65	404.07
BIHAR	0.00	104.59	221.55	325.59	131.86	148.69	299.20	115.58
CHHATTISGARH	28.12	17.72	144.72	263.19	584.46	408.88	641.49	452.26
D & N HAVELI	0.00	0.00	0.00	0.00	0.00	0.00	3.00	1.50
DAMAN & DIU							2.00	0.99
GOA	0.00	0.00	1.05	4.83	0.00	0.00	0.00	20.92
GUJARAT	156.07	157.46	478.22	575.90	751.23	626.48	252.94	286.74
HARYANA	5.93	61.52	32.76	72.27	68.79	34.20	0.00	30.95
HIMACHAL PRADESH	130.17	30.57	4.37	71.42	117.30	81.37	0.00	17.91
JAMMU & KASHMIR	103.08	4.66	4.05	66.92	59.51	53.19	147.82	49.64
JHARKHAND	23.05	75.73	97.32	262.77	455.46	423.44	669.60	252.52
KARNATAKA	312.54	441.03	450.77	444.21	419.56	399.53	452.01	485.71
KERALA	33.97	21.97	8.50	17.03	196.28	137.52	0.00	4.98
MADHYA PRADESH	0.00	224.13	374.33	803.06	1210.77	1121.10	1340.45	537.76
MAHARASHTRA	236.11	258.18	567.45	644.49	528.94	616.11	755.33	304.76
MANIPUR	9.18	20.23	44.19	53.48	27.28	4.54	25.33	3.34
MEGHALAYA	0.00	38.13	35.65	56.13	75.70	41.13	52.30	57.69
MIZORAM	0.00	2.62	3.32	6.66	10.98	4.31	12.28	17.68
NAGALAND	20.87	1.33	10.83	28.10	64.12	44.12	35.13	5.19
ODISHA	65.84	107.41	571.50	1197.06	863.65	868.28	241.20	267.88
PUDUCHERRY	2.00	0.00	4.40	0.00	0.00	2.65	10.00	3.44
PUNJAB	0.00	8.15	38.70	59.34	197.02	73.26	132.61	32.48
RAJASTHAN	271.57	312.39	938.73	1287.23	777.30	1065.63	300.00	686.08
SIKKIM	3.89	5.19	6.12	5.90	6.87	2.85	1.21	0.84
TAMIL NADU	205.12	138.09	78.94	560.44	537.02	506.17	514.14	336.73
TELANGANA	105.62	46.55	128.39	157.53	135.72	173.63	262.03	267.03
TRIPURA	50.65	16.91	38.89	52.89	24.98	20.03	0.00	11.09
UTTAR PRADESH	237.99	257.43	565.39	571.91	1153.33	1131.74	1889.68	1346.17
UTTARAKHAND	40.52	43.80	49.37	71.67	348.05	149.55	132.03	123.55
WEST BENGAL	371.52	469.16	712.92	904.79	655.50	838.58	492.77	370.01
	2730.30	3094.53	6362.96	9370.47	10559.58	10025.49	9635.95	7136.52